

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.683
TO BE ANSWERED ON 05.02.2020**

PRIVATIZATION OF TRAINS ON SOME ROUTES

**683. SHRI ADHIKARI DEEPAK (DEV):
SHRI NAMA NAGESWARA RAO:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:
SHRI MANOJ KOTAK:
SHRI SHRIRANG APPA BARNE:
SHRI JUAL ORAM:
SHRI KOMATI REDDY VENKAT REDDY:
SHRIMATI RAKSHA NIKHIL KHADSE:
SHRI AJAY BHATT:
SHRI ASADUDDIN OWAISI:
SHRI SYED IMTIAZ JALEEL:
SHRI SANJAY KAKA PATIL:
MS. PRATIMA BHOUMIK:
ADV. ADOOR PRAKASH:
SHRI Y.S. AVINASH REDDY:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI GAJANAN KIRTIKAR:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railways has offered/proposes to offer private players the opportunity to run 150 modern trains based on a revenue sharing model;**
- (b) if so, the details thereof and its aims and objectives and investment expected by Government after introduction of these trains particularly in Andhra Pradesh and Telangana;**
- (c) the details of the routes which are identified for the purpose;**
- (d) whether the Government has formed a panel to define the bidding process and if so, the details thereof;**
- (e) the details of the technology and services likely to be provided to the passengers by the private operators;**
- (f) whether the empowered committee constituting of officials from the railways has finalized the modalities of the bidding process and if so, the details thereof; and**
- (g) whether maintenance, security, fares and stoppages of these trains will be decided by private operators and if so, the details thereof?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

- (a) to (g) Yes, Sir. Ministry of Railways have constituted a Group of Secretaries (GoS) in 2019, with a term of one year, inter-alia, to advise on the terms and**

conditions for private passenger train operators to operate trains with world class technology covering the Indian Railways network. The GoS have held five meetings upto end of January, 2020. The draft Request for Qualification and the draft Concession Agreement have been uploaded on the websites of Niti Aayog and Indian Railways for seeking feedback from the stakeholders. The details and other modalities in this regard have not been finalized.
